

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)

CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)

Unsecured financial creditors belonging to any class of creditors (position as on 28 03 2022)								
Reference	Sl.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
CA-0001	1	M/S Tapasya Enterprises - Shyam Gupta	30,000,000.00	38,041,184.00	0.14	-	-	-
CA-0002	2	M/S Indus Valley Enterprises Private Limited - IVEPL	630,609,643.00	381,241,096.00	1.45	-	249,368,547.00	-
CA-0003	3	Mr. Kan Hassomal Lakhani	93,959,426.00	106,171,578.00	0.40	-	-	-
CA-0004	4	Mr. Raj Kan Lakhani	93,959,426.00	106,171,578.00	0.40	-	-	-
CA-0005	5	Mr. Hitesh V Shah	4,500,000.00	5,470,521.00	0.02	-	-	-
CA-0025	25	Mrs Rekha R Shah and Mr Rajesh P Shah	69,155,872.00	43,931,920.00	0.17	-	25,023,952.00	200,000.00
CA-0027	27	A2I2 Associates	5,600,000.00	7,223,847.00	0.03	-	-	-
CA-0034	34	Goodsarve Trexim Pvt. Ltd.	155,000,000.00	221,106,302.00	0.84	-	-	-
		TOTAL	9,916,985,252	909,358,026	3.46	-	1,168,191,920	7,940,601,464

Vithal M. Dahake

Interim Resolution Professional

Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296

Radius Estate Projects Pvt. Ltd.